

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 218**

**TO BE ANSWERED ON THE 11TH DECEMBER, 2018/ AGRAHAYANA 20, 1940
(SAKA)**

CUSTODIAL DEATHS

218. SHRI FEROZE VARUN GANDHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of deaths in police custody and deaths in police encounters/registered during each of the last three years and the current year, especially from January to June 2018 separately, State/UT-wise;

(b) whether the Government collects and/or publishes data on the total number of cases of rape in police custody registered in the country;

(c) if so, the number of such cases registered during the said period, State/UT-wise; and

(d) whether the said data is being maintained in any form in the public domain and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): State/UT wise data in respect of deaths in police custody and deaths in police encounters during the last three years and current year up to 20.11.2018 received from National Human Rights Commission (NHRC) is at Annexures A and B respectively. State/UT-wise statement in respect of deaths in police custody and deaths in police encounters from 1st January 2018 to 30th June, 2018 is at Annexures – A1 and B1 respectively.

(b) & (c): Pursuant to the guidelines framed by NHRC, every death in custody (Judicial and Police) and rapes in custody are to be reported to NHRC within 24 hours of its occurrence. Further, all deaths during the course of police action are also to be reported within 48 hours. State/UT-wise details of rapes in police custody as per information received from NHRC is placed as Annexure C.

(d): Data on custodial deaths (Judicial and Police), deaths in Police encounters and custodial rape is released in public domain through Annual Report, monthly update on the website of NHRC (nhrc.nic.in) and monthly newsletter.

Information in respect of part (a) of Lok Sabha Unstarred Question No. 218 for 11.12.2018

**STATEMENT SHOWING NO. OF CASES REGISTERED, PENDING, DISPOSED REGARDING DEATH IN POLICE CUSTODY-INTIMATION (INC. CODE-807)
DURING LAST THREE YEARS AND CURRENT YEAR UPTO 20/11/2018
(DATA AS PER CMS AS ON 30/11/2018)**

State/UT Name	01/04/2015 to 31/03/2016			01/04/2016 to 31/03/2017			01/04/2017 to 31/03/2018			01/04/2018 to 20/11/2018		
	No. of Cases	Disposed	Pending	No. of Cases	Disposed	Pending	No. of Cases	Disposed	Pending	No. of Cases	Disposed	Pending
ANDHRA PRADESH	6	4	2	2	2	0	2	1	1	5	1	4
ARUNACHAL PRADESH	3	1	2	1	0	1	3	1	2	2	0	2
ASSAM	9	5	4	9	5	4	11	3	8	4	0	4
BIHAR	8	0	8	5	0	5	7	0	7	1	0	1
GOA	1	1	0	1	1	0	0	0	0	0	0	0
GUJARAT	10	8	2	10	9	1	14	8	6	6	2	4
HARYANA	6	3	3	9	3	6	7	0	7	3	0	3
HIMACHAL PRADESH	0	0	0	1	0	1	2	0	2	1	0	1
JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0	0	0	0
KARNATAKA	4	4	0	4	4	0	4	4	0	5	2	3
KERALA	5	1	4	5	1	4	3	0	3	3	0	3
MADHYA PRADESH	7	7	0	10	8	2	7	3	4	8	1	7
MAHARASHTRA	24	21	3	25	23	2	19	8	11	6	0	6
MANIPUR	0	0	0	1	0	1	1	0	1	1	0	1
MEGHALAYA	4	3	1	0	0	0	2	0	2	0	0	0
MIZORAM	2	2	0	2	1	1	1	0	1	1	0	1
NAGALAND	0	0	0	1	0	1	0	0	0	0	0	0
ODISHA	6	5	1	4	2	2	4	3	1	3	2	1
PUNJAB	3	3	0	6	1	5	10	9	1	5	2	3
RAJASTHAN	5	3	2	6	4	2	3	0	3	6	1	5
SIKKIM	0	0	0	0	0	0	0	0	0	0	0	0
TAMIL NADU	4	4	0	6	5	1	11	5	6	10	1	9
TRIPURA	2	1	1	0	0	0	1	0	1	0	0	0
UTTAR PRADESH	15	7	8	11	3	8	10	2	8	9	1	8
WEST BENGAL	10	6	4	9	7	2	5	1	4	4	0	4
ANDAMAN & NICOBAR	1	0	1	0	0	0	0	0	0	0	0	0
CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0
DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
DELHI	3	1	2	2	0	2	7	0	7	8	0	8
LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0
PUDUCHERRY	1	0	1	0	0	0	0	0	0	0	0	0
CHHATTISGARH	3	0	3	6	1	5	3	0	3	3	0	3
JHARKHAND	4	0	4	5	2	3	6	1	5	2	0	2
UTTARAKHAND	1	0	1	0	0	0	0	0	0	2	1	1
TELANGANA	4	4	0	4	3	1	3	1	2	0	0	0
GRAND TOTAL	151	94	57	145	85	60	146	50	96	98	14	84

Information in respect of part (a) of Lok Sabha Unstarred Question No. 218 for 11.12.2018

**STATEMENT SHOWING NO. OF CASES REGISTERED, PENDING, DISPOSED REGARDING DEATH IN POLICE ENCOUNTER-INTIMATION (INC. CODE-812)
DURING LAST THREE YEARS AND CURRENT YEAR UPTO 20/11/2018
(DATA AS PER CMS AS ON 30/11/2018)**

State/UT Name	01/04/2015 to 31/03/2016			01/04/2016 to 31/03/2017			01/04/2017 to 31/03/2018			01/04/2018 to 20/11/2018		
	No. of Cases	Disposed	Pending	No. of Cases	Disposed	Pending	No. of Cases	Disposed	Pending	No. of Cases	Disposed	Pending
ANDHRA PRADESH	4	2	2	3	1	2	1	1	0	1	0	1
ARUNACHAL PRADESH	1	1	0	3	0	3	4	0	4	3	0	3
ASSAM	43	4	39	31	3	28	16	1	15	4	0	4
BIHAR	2	0	2	4	0	4	0	0	0	4	0	4
GOA	0	0	0	0	0	0	0	0	0	0	0	0
GUJARAT	0	0	0	0	0	0	0	0	0	1	0	1
HARYANA	9	3	6	2	0	2	4	0	4	2	0	2
HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0	1	0	1
JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0	0	0	0
KARNATAKA	1	0	1	2	2	0	2	0	2	0	0	0
KERALA	0	0	0	1	1	0	0	0	0	0	0	0
MADHYA PRADESH	3	2	1	1	0	1	1	0	1	0	0	0
MAHARASHTRA	3	1	2	8	3	5	10	6	4	8	0	8
MANIPUR	8	2	6	3	0	3	2	0	2	0	0	0
MEGHALAYA	15	5	10	10	0	10	4	0	4	1	0	1
MIZORAM	0	0	0	0	0	0	0	0	0	0	0	0
NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0
ODISHA	7	5	2	9	2	7	6	1	5	12	2	10
PUNJAB	2	2	0	2	1	1	1	1	0	0	0	0
RAJASTHAN	0	0	0	0	0	0	4	2	2	0	0	0
SIKKIM	0	0	0	0	0	0	0	0	0	0	0	0
TAMIL NADU	1	1	0	2	2	0	2	1	1	0	0	0
TRIPURA	0	0	0	0	0	0	0	0	0	0	0	0
UTTAR PRADESH	5	2	3	4	1	3	44	5	39	16	3	13
WEST BENGAL	5	0	5	1	0	1	1	0	1	0	0	0
ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0
DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
DELHI	2	0	2	1	0	1	1	0	1	2	0	2
LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0
PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0
CHHATTISGARH	48	9	39	75	4	71	40	0	40	37	1	36
JHARKHAND	17	2	15	7	0	7	10	0	10	9	0	9
UTTARAKHAND	0	0	0	0	0	0	1	0	1	0	0	0
TELANGANA	3	1	2	0	0	0	1	1	0	1	0	1
GRAND TOTAL	179	42	137	169	20	149	155	19	136	102	6	96

Information in respect of part (b) and (c) of Lok Sabha Unstarred Question No. 218 for 11.12.2018
Statement Showing Statewise Total No. of Cases Registered, Disposed, Pending Incident Head ALLEGED CUSTODIAL RAPE IN POLICE CUSTODY(Inc. Code 823) (Data as per CMS as on 03/12/2018)

Sr.No.	State/UT Name	01/04/2015 to 31/03/2016			01/04/2016 to 31/03/2017			01/04/2017 to 31/03/2018			01/04/2018 to 20/11/2018		
		No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	0	0	0	1	0	1
4	BIHAR	0	0	0	0	0	0	0	0	0	0	0	0
5	GOA	0	0	0	0	0	0	0	0	0	0	0	0
6	GUJARAT	0	0	0	0	0	0	0	0	0	1	0	1
7	HARYANA	0	0	0	0	0	0	1	0	1	1	0	1
8	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
9	JAMMU & KASHMIR	0	0	0	1	1	0	0	0	0	0	0	0
10	KARNATAKA	0	0	0	0	0	0	0	0	0	0	0	0
11	KERALA	0	0	0	0	0	0	0	0	0	0	0	0
12	MADHYA PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
13	MAHARASHTRA	2	1	1	0	0	0	0	0	0	0	0	0
14	MANIPUR	0	0	0	0	0	0	0	0	0	0	0	0
15	MEGHALAYA	1	1	0	0	0	0	0	0	0	0	0	0
16	MIZORAM	0	0	0	0	0	0	0	0	0	0	0	0
17	NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0
18	ODISHA	0	0	0	0	0	0	0	0	0	0	0	0
19	PUNJAB	0	0	0	0	0	0	2	1	1	0	0	0
20	RAJASTHAN	2	2	0	1	1	0	0	0	0	0	0	0
21	SIKKIM	0	0	0	0	0	0	0	0	0	0	0	0
22	TAMIL NADU	0	0	0	0	0	0	0	0	0	0	0	0
23	TRIPURA	0	0	0	0	0	0	0	0	0	0	0	0
24	UTTAR PRADESH	6	5	1	1	1	0	4	1	3	2	1	1
25	WEST BENGAL	0	0	0	0	0	0	0	0	0	0	0	0
26	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0	0	0
27	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0
28	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
29	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
30	DELHI	0	0	0	1	1	0	0	0	0	0	0	0
31	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0
32	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0
33	CHHATTISGARH	1	0	1	1	0	1	0	0	0	0	0	0
34	JHARKHAND	0	0	0	0	0	0	1	0	1	0	0	0
35	UTTARAKHAND	0	0	0	0	0	0	0	0	0	0	0	0
36	TELANGANA	1	1	0	0	0	0	0	0	0	0	0	0
	TOTAL	13	10	3	5	4	1	8	2	6	5	1	4

Information in respect of part (a) of Lok Sabha Unstarred Question No. 218 for
11-12-2018

Statement Showing State-wise Total No. of Cases Registered, Disposed, Pending

(Death in Police Custody) Incident From 807 To 807

From Date : 01/01/2018 To Date : 30/06/2018

(Data as per CMS as on 07/12/2018)

SrNo	State_UT_Name	Registration	Disposal	Pending
1	ANDHRA PRADESH	3	0	3
2	ARUNACHAL PRADESH	1	1	0
3	ASSAM	5	1	4
4	BIHAR	3	0	3
5	GOA	0	0	0
6	GUJARAT	8	5	3
7	HARYANA	5	0	5
8	HIMACHAL PRADESH	0	0	0
9	JAMMU & KASHMIR	0	0	0
10	KARNATAKA	3	2	1
11	KERALA	3	0	3
12	MADHYA PRADESH	7	3	4
13	MAHARASHTRA	3	0	3
14	MANIPUR	0	0	0
15	MEGHALAYA	0	0	0
16	MIZORAM	0	0	0
17	NAGALAND	0	0	0
18	ODISHA	4	2	2
19	PUNJAB	5	5	0
20	RAJASTHAN	0	0	0
21	SIKKIM	0	0	0
22	TAMIL NADU	4	1	3
23	TRIPURA	0	0	0
24	UTTAR PRADESH	6	1	5
25	WEST BENGAL	2	1	1
26	ANDAMAN & NICOBAR	0	0	0
27	CHANDIGARH	0	0	0
28	DADRA & NAGAR HAVELI	0	0	0
29	DAMAN & DIU	0	0	0
30	DELHI	8	0	8
31	LAKSHADWEEP	0	0	0
32	PUDUCHERRY	0	0	0
33	CHHATTISGARH	1	0	1
34	JHARKHAND	2	0	2
35	UTTARAKHAND	0	0	0
36	TELANGANA	0	0	0
37	ALL OVER INDIA	0	0	0
38	FOREIGN COUNTRIES	0	0	0
39	GRAND TOTAL	73	22	51

**Information in respect of part (a) of Lok Sabha Unstarred Question
No. 218 for 11-12-2018**

**Statement Showing Statewise Total No. of Cases Registered, Disposed, Pending
Death in Police Encounter (Incident From 812 To 812)
From Date : 01/01/2018 To Date : 30/06/2018
(Data as per CMS as on 07/12/2018)**

SrNo	State_UT_Name	Registration	Disposal	Pending
1	ANDHRA PRADESH	0	0	0
2	ARUNACHAL PRADESH	2	0	2
3	ASSAM	7	0	7
4	BIHAR	0	0	0
5	GOA	0	0	0
6	GUJARAT	0	0	0
7	HARYANA	2	0	2
8	HIMACHAL PRADESH	0	0	0
9	JAMMU & KASHMIR	0	0	0
10	KARNATAKA	0	0	0
11	KERALA	0	0	0
12	MADHYA PRADESH	0	0	0
13	MAHARASHTRA	7	1	6
14	MANIPUR	0	0	0
15	MEGHALAYA	1	0	1
16	MIZORAM	0	0	0
17	NAGALAND	0	0	0
18	ODISHA	8	2	6
19	PUNJAB	0	0	0
20	RAJASTHAN	1	0	1
21	SIKKIM	0	0	0
22	TAMIL NADU	1	0	1
23	TRIPURA	0	0	0
24	UTTAR PRADESH	30	5	25
25	WEST BENGAL	0	0	0
26	ANDAMAN & NICOBAR	0	0	0
27	CHANDIGARH	0	0	0
28	DADRA & NAGAR HAVELI	0	0	0
29	DAMAN & DIU	0	0	0
30	DELHI	2	0	2
31	LAKSHADWEEP	0	0	0
32	PUDUCHERRY	0	0	0
33	CHHATTISGARH	27	1	26
34	JHARKHAND	9	0	9
35	UTTARAKHAND	0	0	0
36	TELANGANA	0	0	0
37	ALL OVER INDIA	0	0	0
38	FOREIGN COUNTRIES	0	0	0
39	GRAND TOTAL	97	9	88